# GOVERNMENT OF INDIA (MINISTRY OF TRIBAL AFFAIRS) LOK SABHA

## **UNSTARRED QUESTION No. †2346**

TO BE ANSWERED ON 31.07.2017

### **VOCATIONAL TRAINING CENTRES**

†2346. SHRI OM PRAKASH YADAV: SHRI NAGAR RODMAL: SHRI MANSUKHBHAIDHANJIBHAI VASAVA:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether Vocational Training Centres have been setup in tribal areas of the country;
- (b) if so, the details along with the locations thereof, State/UT-wise including Gujarat;
- (c) the norms for setting up such Vocational Training Centres;
- (d) whether the Government gives grants-in-aid to States and non-governmental organisations for running vocational training centres in tribal regions;
- (e) if so, the details thereof along with the amount of grants-in-aid given to each State including Bihar during the last three years and the current year; and
- f) the norms fixed by the Government for allotment of grants-in-aid for the said purpose in tribal regions?

#### **ANSWER**

# MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SHRI JASWANTSINH BHABHOR)

- (a) and (b) Yes Madam. Ministry of Skill Development and Entrepreneurship, through National Skill Development Corporation (NSDC), is implementing Pradhan Mantri Kaushal Kendra (PMKK) scheme for setting up Model Skill Centre (Vocational Training Centre) in every district of the country. Under the scheme, as on 16<sup>th</sup> July 2017, 556 PMKKs have been allocated to 514 districts throughout the country including tribal areas. The State-wise details of PMKKs in districts with >=25% tribal population are at **Annexure-I**.
- (c) For PMKK, there are norms pertaining to training agencies / entity (net worth, experience etc.), norms for coverage of districts, terms of allocation for districts, infrastructure norms (category A, B, C), sector requirements and minimum training mandates, branding norms, biometric attendance norms, location norms, equipment norms, hostel facilities, rooms for counselling, mobilization and placement, smart classrooms, validation for compliance (centre inspection), financial support norms for capital expenditure and operational support, training delivery norms including trainee eligibility, trainer eligibility and specifications, contents specifications, assessment and certification, placement norms, sustainability model, norms for selection of training agencies.

(d) and (e) Yes,Madam.Ministry of Tribal Affairs gives grants-in-aid to States and non-government organisations (NGOs) for running vocational training centres in tribal regions. Ministry of Tribal Affairs (MoTA) administers a Scheme of Vocational Training Centre (VTC) whereby free vocational training facilities are extended to tribal youth. 100% grants under the scheme are provided to States, Union Territories and other implementing agencies. The scheme is demand driven. Funds are provided to States only on receipt of complete proposals as per scheme guidelines. MoTA also provides assistance to States for skilling interventions through the programmes of Special Central Assistance to Tribal Sub Scheme (SCA to TSS) and Article 275(1) of the Constitution. Based upon proposals received from States, funds are provided for vocational training centres and skilling of tribal youth. The funds released under the scheme of Vocational Training Centre to various States during the last three years and the current yearare as under:

(Rs. in lakh)

	(======================================				
Sl. No.	State / UT	2014-15	2015-16	2016-17*	2017-18*
1.	Assam	485.70	900.00	0.00	0.00
2.	Gujarat	0.00	605.76	0.00	0.00
	Total	485.70	1505.76	0.00	0.00

<sup>\*</sup>funds for vocational training are now essentially funded under SCA to TSS and Article to 275(1) of the Constitution.

Note: no fund was released under VTC scheme during this duration to the Govt. of Bihar.

Amounts given to State Governments for Vocational Training / Skill Development under SCA to TSP and Article 275(1) grants during last three years and current year (including Bihar) is as under:

(Rs. in Lakh)

Sl.	State	2014-15	2015-16	2016-17	2017-18
No.					(as on
					27.07.2017)
1.	Andhra Pradesh	487.82	300.00	40.00	2300.00
2.	Gujarat	4620.00	3695.72	3288.00	2949.63
3.	Arunachal Pradesh	100.00	230.00	125.00	0.00
4.	Sikkim	60.00	215.00	95.00	63.7
5.	Assam	1699.25	1800.00	730.53	0.00
6.	Tripura	1038.50	290.00	450.00	492.00
7.	Rajasthan	1650.00	2675.00	1000.00	207.00
8.	Himachal Pradesh	241.58	175.00	300.64	410.00
9.	Madhya Pradesh	8057.55	3300.00	2233.19	4100.00
10.	Tamil Nadu	0	0	112.50	0.00
11.	Jharkhand	3492.96	1240.00	421.39	300.00
12.	Karnataka	900.00	1800.00	525.00	0.00
13.	Kerala	530.00	550.00	35.10	0.00
14.	Maharashtra	1100.00	1977.18	1517.00	0.00
15.	Mizoram	53.36	100.00	300.00	55.825
16.	Chhattisgarh	2029.56	1000.00	2090.00	315.00
17.	Odisha	4584.47	3194.59	7193.35	5200.00
18.	West Bengal	3110.00	2063.58	1340.00	1055.00
19.	Jammu & Kashmir	0.00	500.00	500.00	100.00
20.	Telengana	1750.00	1300.00	1998.85	0.00
21.	Bihar	250.00	750.00	430.18	351.01

	Total	37296.97	27946.07	24725.73	18280.065
26.	Uttarakhand	0.00	0.00	0.00	100.00
25.	Uttar Pradesh	536.92	290.00	0.00	0.00
24.	Nagaland	355.00	300.00	0.00	50.00
23.	Meghalaya	500.00	0.00	0.00	0.00
22.	Manipur	150.00	200.00	0.00	230.90

State-wise funds provided to NGOs under VTC scheme of the Ministry are as follows:-

(Rs. Lakh)

Sl. No.	State	2014-15	2015-16	2016-17	2017-18
1.	Assam	72.32	-	93.00	62.40
2.	Meghalaya	30.45	-	-	31.12
3.	Karnataka	63.60	-	-	-
4.	Tamil Nadu	-	-	31.20	-
5.	Nagaland	103.92	-	24.48	-
6.	Madhya Pradesh	-	-	-	29.29
	Total	270.29	-	148.68	122.81

Ministry of Skill Development & Entrepreneurship (MSDE) is implementing Pradhan Mantri Kaushal Vikas Yojana (PMKVY) on pan-India basis. It is a centrally sponsored scheme. PMKVY enables large number of prospective youth, which also includes tribal areas, for taking short term fresh training partner/ training centres. Under modified PMKVY (2016-20), as on 17<sup>th</sup> July, 2017, targets have been allocated to 3365 Training Centres. As on 6<sup>th</sup> July, 2017, total 30,67,080 candidates are trained/ undergoing training across country including tribal areas. Amounts given under this scheme are not maintained in this Ministry.

(f) The norms of VTC scheme are given in **Annexure-II**. For VTC scheme, SCA to TSS and Article 275(1) grants, the States have been asked to follow National Skills Qualification Framework (NSQF) norms.

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## **Annexure I**

# State/UT-wise PMKKS (districts with $\geq 25\%$ tribal population)

S. no.	State	District	Phase (I/II/III)	Current Status
1	Arunachal Pradesh	Tirap	Phase II	Site identification in process
2	Assam	Baksa	Phase I	Centre Established
3	Assam	Chirang	Phase I	Centre Established
4	Assam	Karbi Anglong	Phase I	Centre Established
5	Assam	Udalguri	Phase I	Location sign off done
6	Chhattisgarh	Balod	Phase II	Location sign off done
7	Chhattisgarh	Balrampur	Phase II	Location sign off done
8	Chhattisgarh	Bastar	Phase II	Location sign off done
9	Chhattisgarh	Bijapur	Phase I	Location sign off done
10	Chhattisgarh	Dakshin Bastar Dantewada	Phase II	Location sign off done
11	Chhattisgarh	Dhamtari Cariahan d	Phase II	Centre Established
12	Chhattisgarh	Gariaband	Phase II Phase II	Centre Established
14	Chhattisgarh Chhattisgarh	Jashpur Kondagaon	Phase II	Location sign off done Site identification in process
15	Chhattisgarh	Kondagaon	Phase I	Centre Established
	,		Phase II	
16	Chhattisgarh	Koriya		Location sign off done
17	Chhattisgarh	Mahasamund	Phase II	Site identification in process
18	Chhattisgarh	Narayanpur	Phase I	Centre Established
19	Chhattisgarh	Raigarh	Phase I	Location sign off done
20	Chhattisgarh	Rajnandgaon	Phase I	Centre Established
21	Chhattisgarh	Sukma	Phase II	Site identification in process
22	Chhattisgarh	Surajpur	Phase II	Location sign off done
23	Chhattisgarh	Surguja	Phase II	Location sign off done
24	Chhattisgarh	Uttar Bastar Kanker	Phase I	Centre Established
25	Gujarat	Bharuch	Phase I	Location sign off done
26	Gujarat	Chottaudaipur	Phase I	Site identification in process
27	Gujarat	Dahod	Phase I	Location sign off done
28	Gujarat	Mahisagar	Phase III	Site identification in process
29	Gujarat	Narmada	Phase I	Location sign off done
30	Gujarat	Panchmahal	Phase I	Location sign off done
31	Gujarat	Tapi	Phase III	Site identification in process
32	Gujarat	The Dangs	Phase III	Site identification in process
33	Gujarat	Valsad	Phase III	Site identification in process
34	Jammu and Kashmir	Leh	Phase III	Site identification in process
35	Jharkhand	Dumka	Phase II	Location sign off done
36	Jharkhand	Gumla	Phase I	Centre Established
37	Jharkhand	Jamtara	Phase II	Location sign off done
38	Jharkhand	Khunti	Phase II	Location sign off done
39	Jharkhand	Latehar	Phase I	Centre Established
40	Jharkhand	Lohardaga	Phase II	Site identification in process
41	Jharkhand Jharkhand	Pakur	Phase II Phase II	Location sign off done
42	Jharkhand Jharkhand	Pashchimi Singhbhum Purbi Singhbhum	Phase II	Location sign off done Site identification in process
		•	Phase II	•
44 45	Jharkhand Jharkhand	Ranchi Sahibganj	Phase II	Centre Established Location sign off done
45	Jharkhand	Samoganj Seraikela-Kharsawan	Phase II	Location sign off done  Location sign off done
47	Jharkhand	Simdega	Phase II	Location sign off done  Location sign off done
48	Madhya Pradesh	Alirajpur	Phase I	Site identification in process

S. no.	State	District	Phase (I/II/III)	Current Status
49	Madhya Pradesh	Anuppur	Phase I	Centre Established
50	Madhya Pradesh	Barwani	Phase I	Site identification in process
51	Madhya Pradesh	Betul	Phase III	Site identification in process
52	Madhya Pradesh	Burhanpur	Phase III	Site identification in process
53	Madhya Pradesh	Chhindwara	Phase I	Centre Established
54	Madhya Pradesh	Dhar	Phase I	Centre Established
55	Madhya Pradesh	Dindori	Phase I	Centre Established
56	Madhya Pradesh	East Nimar (Khandwa)	Phase I	Centre Established
57	·	Harda	Phase III	
-	Madhya Pradesh		†	Site identification in process
58	Madhya Pradesh	Jhabua	Phase I	Site identification in process
59 60	Madhya Pradesh Madhya Pradesh	Mandla Ratlam	Phase I Phase I	Location sign off done  Location sign off done
61	Madhya Pradesh	Seoni	Phase I	Centre Established
62	Madhya Pradesh	Shahdol	Phase I	Centre Established
63	Madhya Pradesh	Sidhi	Phase II	Centre Established
64	Madhya Pradesh	Singrauli	Phase II	Location sign off done
65	Madhya Pradesh	Umaria	Phase I	Location sign off done
66	Madhya Pradesh	West Nimar (Khargone)	Phase III	Site identification in process
67	Maharashtra	Dhule	Phase III	Site identification in process
68	Maharashtra	Gadchiroli	Phase II	Location sign off done
69	Maharashtra	Nandurbar	Phase III	Site identification in process
70 71	Maharashtra Maharashtra	Nashik	Phase III Phase III	Site identification in process
72	Manipur	Palghar Tamenglong	Phase III  Phase I	Site identification in process  Location sign off done
73	Manipur	Senapati	Phase I	Centre Established
74	Meghalaya	Ri Bhoi	Phase I	Centre Established
75	Meghalaya	East Khasi Hills	Phase I	Centre Established
76	Meghalaya	West Jaintia Hills	Phase III	Site identification in process
77	Meghalaya	West Khasi Hills	Phase III	Site identification in process
78	Meghalaya	West Garo Hills	Phase I	Location sign off done
79	Nagaland	Dimapur	Phase I	Centre Established
80 81	Nagaland	Kohima	Phase I	Site identification in process
81	Nagaland Odisha	Mokokchung Debagarh	Phase III Phase I	Site identification in process  Location sign off done
83	Odisha	Gajapati	Phase I	Centre Established
84	Odisha	Jharsuguda	Phase I	Centre Established
85	Odisha	Kalahandi	Phase II	Site identification in process
86	Odisha	Kandhamal	Phase II	Site identification in process
87	Odisha	Kendujhar	Phase I	Centre Established
88	Odisha	Koraput	Phase I	Location sign off done
89	Odisha	Malkangiri	Phase I	Location sign off done
90	Odisha	Mayurbhanj	Phase I	Centre Established
91 92	Odisha Odisha	Nabarangapur Nuapada	Phase II Phase II	Site identification in process
92	Odisha	Rayagada	Phase II Phase I	Site identification in process Centre Established
94	Odisha	Sambalpur	Phase I	Centre Established
95	Odisha	Sundargarh	Phase I	Centre Established
96	Rajasthan	Banswara	Phase I	Location sign off done
97	Rajasthan	Dausa	Phase I	Centre Established
98	Rajasthan	Dungarpur	Phase I	Location sign off done
99	Rajasthan	Pratapgarh	Phase I	Centre Established
100	Rajasthan	Udaipur	Phase I	Centre Established
101	Sikkim	East Sikkim	Phase I	Location sign off done
102	Telangana	Khammam	Phase I	Centre Established
103 104	Tripura West Bengal	Gomati Alipurduar	Phase III	Centre Established Location sign off done
104	west bengal	Darjeeling	Phase III Phase III	Location sign off done

### Norms of VTC scheme:-

- It is a Central Sector Scheme being implemented through the State Governments/UT Administrations, Institutions or Organizations set up by Government as autonomous bodies, educational and other institutions like local bodies and cooperative societies and Non-Governmental Organizations etc.
- The scheme is exclusively for benefit of the Scheduled Tribes as well as PTGs.
- 100% grants under scheme are provided to States, Union Territories and other Associations implementing Scheme.
- Funding under the scheme is done in two ways: by setting up and running VTCs mainly in remote areas / rural areas deficient in facilities; by supporting Vocational Training for STs in already existing institutions in townships / districts, etc. like ITIs, polytechnics, computer training centres, and other private recognized institutions, subject to maximum assistance of Rs.30,000/- ST trainee per annum.
- It will be imperative on the part of the concerned organization (i.e. States / UTs / NGOs / other organizations) to assess employment potential in a particular area in advance depending on educational qualification of the target population, type of industries available in that region / State, present economic trend and market potential, etc. before proposing the trades.
- The organizations will establish linkages with recognized institutions which can provide a Certificate / Diploma to the candidates for trades in which they have been trained.
- Each center may cater to five vocational courses in traditional or other skills depending upon the employment potential of the area. Each tribal boy/girl is trained in one trade of his/her choice, the course being of maximum six months' duration.
- Each Vocational Training Centre set up under the Scheme running five trades will provide training to 100 or more trainees.

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